

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 21/8/04

Registration No. OA 678/03

Smt. Philomena Anthony Applicant (s)

VERSUS

..... Respondent (s)

A copy of the ORDER dated 20/7/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

OA 678/03

20.7.04
(27)

Shri T.S.Bhatia for the applicant
Shri Umesh Gajankush for the respondents.

MA 757/04 has been filed by the applicant seeking permission to withdraw the OA. Permission is granted and the OA is dismissed as withdrawn.



Sd/-
Madan Mohan
JM

aa.

Sd/-
M.P.Singh
VC

संताय प्रतिलिपि

21/8/04

अनुभास अधिकारी
के. प्र. अ. जबलपुर (म.प्र.)

① T.S.Bhatia
Advocate
Mhow

INDORE

② Umesh Gajankush
Adv.
Issued on 21/8/04
On 21/8/04

q/c